[11 December, 2013]

Death of prisoners in police custody

 $\dagger 681.$ DR. PRABHA THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the deaths of prisoners in police custody in different States during the last three years;

(b) the number of cases of deaths in police custody wherein the policemen have been found guilty along with the action taken against different policemen in such inhuman incidents; and

(c) the State-wise details of deaths on other grounds during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) A statement indicating the number of cases registered on the basis of intimations about deaths in police custody, received by the National Human Rights Commission (NHRC) during the last three years and current year upto 15.11.2013 along with status thereof, State-wise, is given in Statement-I (*See* below).

(b) A statement containing the State-wise details of the number of cases where the National Human Rights Commission has recommended either monetary relief or disciplinary action or prosecution of the erring public servants, during the last three years and current year upto 15.11.2013 (including carried forward cases) is given in Statement-II (*See* below).

(c) The National Human Rights Commission does not maintain separate statewise data regarding causes of the deaths of prisoners in police custody. However, the reasons for deaths include torture in custody, suicides in lock-up, denial of proper medical care, illness and other, natural causes.

Statement-I

No. of cases (including carry forward) regarding death in police custody (Initmation and Alleged) where NHRC recommended monetary relief, Disciplinary Action and Prosecution during the last three years and current year Upto 15/11/2013

Name of State/UT	No. of Cases	Amount (In Rs.)	Disciplinary Action	Prosecution		
1	2	3	4	5		
Andhra Pradesh	18	23,90,000	0	0		
Arunachal Pradesh	2	2,00,000	0	0		

[†]Original notice of the question was received in Hindi.

[RAJYA SABHA]

1	2	3	4	5
Assam	6	17,00,000	0	C
Bihar	8	26,00,000	1	C
Chandigarh	2	6,00,000	0	C
Chhattisgarh	3	11,00,000	0	C
Delhi	1	3,00,000	0	C
Goa	1	5,00,000	0	C
Gujarat	33	57,50,000	1	C
Haryana	10	34,00,000	0	C
Himachal Pradesh	2	2,00,000	0	C
Jammu and Kashmir	2	10,00,000	0	C
Jharkhand	17	49,00,000	1	C
Karnataka	12	23,50,000	0	C
Kerala	4	11,00,000	0	C
Madhya Pradesh	16	33,50,000	0	C
Maharashtra	37	93,50,000	3	1
Meghalaya	5	17,00,000	0	C
Mizoram	1	1,00,000	0	C
Nagaland	1	1,00,000	0	C
Odisha	2	4,00,000	0	C
Punjab	1	5,00,000	0	C
Rajasthan	7	7,00,000	0	C
Sikkim	1	1,00,000	0	C
Tamil Nadu	13	34,10,000	0	C
Tripura	4	6,00,000	0	C
Uttar Pradesh	50	17,00,0000	4	C
Uttarakhand	5	8,20,000	0	C
West Bengal	4	4,00,000	0	C
Total	268	6,66,20,000	10	1

Statement-II

State-wise No. of cases registered under death in police custody (Intimation) category during the last three years and current year upto 15/11/2013

Name of State/UT		2010-2011			2011-2012			2012-2013			2013-2014	
	cases		-	Total cases	Ĩ	Pending	Total cases	1	Pending	Total cases	Disposed	Pending
r	registered		r	egistere	ed	r	egistere	ed		registered		
1	2	3	4	5	6	7	8	9	10	11	12	13
Andaman and Nicoba	: 0	0	0	1	1	0	0	0	0	0	0	0
Andhra Pradesh	14	5	9	13	1	12	16	1	15	4	0	4
Arunachal Pradesh	0	0	0	0	0	0	2	0	2	1	0	1
Assam	7	6	1	4	3	1	9	1	8	12	0	12
Bihar	6	3	3	8	2	6	2	0	2	8	0	8
Chhattisgarh	1	1	0	5	2	3	5	2	3	1	0	1
Delhi	3	0	3	1	1	0	2	0	2	4	0	4
Goa	2	1	1	0	0	0	1	0	1	0	0	0
Gujarat	9	7	2	5	2	3	22	9	13	7	0	7
Haryana	3	0	3	3	1	2	2	0	2	3	0	3
Himachal Pradesh	0	0	0	3	1	2	0	0	0	1	0	1
Jammu and Kashmir	2	2	0	3	1	2	0	0	0	0	0	0
Jharkhand	6	3	3	4	2	2	5	0	5	6	0	6

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1	2	3	4	5	6	7	8	9	10	11	12	13	_
Karnataka	5	2	3	2	0	2	4	1	3	0	0	0	_
Kerala	2	1	1	1	1	0	6	1	5	3	0	3	
Madhya Pradesh	5	4	1	8	1	7	3	0	3	5	0	5	
Maharashtra	31	11	20	20	5	15	20	1	19	14	0	14	
Manipur	1	0	1	1	0	1	1	0	1	0	0	0	
Meghalaya	0	0	0	0	0	0	0	0	0	4	0	4	
Mizoram	2	2	0	1	0	1	0	0	0	1	0	1	
Nagaland	1	1	0	0	0	0	1	0	1	0	0	0	
Odisha	7	7	0	4	1	3	5	2	3	3	0	3	
Puducherry	0	0	0	3	1	2	0	0	0	0	0	0	
Punjab	6	5	1	6	6	0	3	2	1	2	0	2	
Rajasthan	2	0	2	3	1	2	4	3	1	2	1	1	
Tamil Nadu	6	2	4	7	1	6	10	2	8	6	1	5	
Tripura	1	1	0	0	0	0	0	0	0	1	0	1	
Uttar Pradesh	15	7	8	16	4	12	11	0	11	13	0	13	
Uttarakhand	4	3	1	1	1	0	0	0	0	0	0	0	
West Bengal	5	3	2	5	4	1	9	2	7	7	1	6	_
Total	146	77	69	128	43	85	143	27	116	108	3	105	_